

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -17 001

No.HHC/Admn.1(18)/78-XII- Loose-

Dated: 26-10-2013

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to designate S/Shri Kamal Kishore, Deputy Registrar as Deputy Registrar (IT) and Naresh Kumar Sharma, Section Officer as Supervising Officer for the purpose of digitization. The role of Supervising Officer would be whole time, while that of the Deputy Registrar is of general superintendence and may be carried out with other activities.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst No.HHC/Admn.1(18)/78-XII-Loose-

Dated: 26-10-2013

Copy forwarded to:-

1. The Registrar(Administration);
2. Principal Secretary to Hon'ble the Chief Justice;
3. Secretaries to Hon'ble the Judges for information of Hon'ble Judges;
4. All the OSDs/ Additional Registrars;
5. All the Deputy Registrars/Assistant Registrars;
6. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar (Inspection)/ Registrar (Judicial & JB)/Registrar (Vigilance)/ O.S.Ds/ C.P.C./ Asstt. Co-ordinator (Mediation).
7. The NIC Officers posted in the High Court are requested to upload the above Office Order on the High Court Website;

(All High Court of Himachal Pradesh, Shimla)

REGISTRAR GENERAL